



\$~55 to 98 & 103 to 116, 132, 133

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CONT.CAS(C) 999/2023

JAREENA & ANR.

..... Petitioners

Through: Mr. Siddhartha Shankar Ray and
Mr. Vaibhav Mishra, Advocates.

versus

GANPAT LAL & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Advocate with
Mr. Sanjay Katyal, Ms. Kritika Gupta
and Mr. Nihal Singh, Advocates for
R-1 to 9

Ms. Mehak Nakra ASC (Civil)
GNCTD with Mr. Abhishek Khari,
Adv. with SI Ravi Beniwal for R-10.
Inspector Yogendra Kr., P.S.
Govindpuri.

56

+ CONT.CAS(C) 1000/2023

KAMLESH KUMAR & ORS.

..... Petitioners

Through: Mr. Siddhartha Shankar Ray and
Mr. Vaibhav Mishra, Advocates.

versus

GANPAT LAL & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Advocate with
Mr. Sanjay Katyal, Ms. Kritika Gupta
and Mr. Nihal Singh, Advocates for
R-1 to 9

Ms. Mehak Nakra, ASC (Civil)
GNCTD with Mr. Abhishek Khari,
Advocate for R-10

Mr. Siddhant Nath with Mr.
Bhavishya, Advocates for
respondent/MCD.



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Inspector Yogendra Kr., P.S.
Govindpuri.

57

+ CONT.CAS(C) 1001/2023

SIKHA & ORS.

..... Petitioners

Through: Mr. Siddhartha Shankar Ray and Mr.
Vaibhav Mishra, Advocates.

versus

GANPAT LAL & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Advocate with
Mr. Sanjay Katyal, Ms. Kritika Gupta
and Mr. Nihal Singh, Advocates
Ms. Shobhana Takiar, SC for DDA
and Ms. Latika Malhotra, Adv for
DDA.

Mr. Abhinav Singh & Ms. Bhavi
Garg and Ms. Kriti Kapoor, Advocate
for GNCTD.

Inspector Yogendra Kr., P.S.
Govindpuri.

Ms. Shobhana Takiar, SC, DDA with
Ms. Latika Malhotra, Mr. Kuljeet
Singh, Advocate.

58

+ CONT.CAS(C) 1246/2023

SUMAN

..... Petitioner

Through: Mr. Vivek Kumar Tandon and Ms
PernaTandon,
Advocates.(M:98101777333)

versus

GULSHAN GAWRI & ORS.

..... Respondents



Through: Mr. Ramesh Singh, Sr. Advocate with Mr. Sanjay Katyal, Ms. Kritika Gupta and Mr. Nihal Singh, Advocates Mr. Udit Malik (ASC for GNCTD) with Mr. Vishal Chanda, Adv. Ms. Kittu Bajaj, Adv. Ms. Mehak Nakra ASC (Civil) GNCTD with Mr. Abhishek Khari, Adv. with SI Ravi Beniwal for R-10. Inspector Yogendra Kr., P.S. Govindpuri.

59

+ CONT.CAS(C) 1249/2023

RANJEET JHA

..... Petitioner

Through: Mr. Vivek Kumar Tandon, Ms. Perna Tandon and Mr. Darshnik Narang, Advocates.

versus

GULSHAN GAWRI & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Adv. with Mr. Sanjay Katyal, Standing Counsel with Ms. Kritika, Advocates for R-1 to 9/DDA.

Mr. Rishikesh Kumar, ASC with Mr. Sudhir Kumar Shukla, Ms. Sheenu Priya, Mr, Muhammad Zaid, Mr. Sudhir and Mr. Sumit Choudhary, Advs. for R-10/GNCTD.
(M): 9911483629

Email: officeofadvrshikeshkumar@gmail.com
Inspector Yogendra Kr., P.S. Govindpuri.

60

+ CONT.CAS(C) 1250/2023



HAZRA BANO

..... Petitioner

Through: Mr. Vivek Kumar Tandon and Ms. Perna Tandon, Advocates.

versus

GULSHAN GAWRI & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Advocate with Mr. Sanjay Katyal, Ms. Kritika Gupta and Mr. Nihal Singh, Advocates for R-1 to 9. Ms. Mehak Nakra, ASC (Civil) GNCTD with Mr. Abhishek Khari and Ms. Disha Chaudhary, Advocates for R-10. Inspector Yogendra Kr., P.S. Govindpuri.

61

+ CONT.CAS(C) 1258/2023

BANO BEGUM

..... Petitioner

Through: Mr. Vivek Kumar Tandon and Ms. Perna Tandon, Advocates.

versus

GULSHAN GAWRI & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Advocate with Mr. Sanjay Katyal, Ms. Kritika Gupta and Mr. Nihal Singh, Advocates for R-1 to 9. Ms. Mehak Nakra, ASC (Civil) GNCTD with Mr. Abhishek Khari and Ms. Disha Chaudhary, Advocates for R-10. Inspector Yogendra Kr., P.S. Govindpuri.

62

+ CONT.CAS(C) 1259/2023



NAGEENA BEGUM Petitioner
Through: Mr. Vivek Kumar Tandon and Ms.
Perna Tandon, Advocates.
versus

GULSHAN GAWRI & ORS. Respondents
Through: Mr. Ramesh Singh, Sr. Advocate
with Mr. Sanjay Katyal, Ms. Kritika
Gupta and Mr. Nihal Singh,
Advocates for R-1 to 9.
Ms. Mehak Nakra, ASC (Civil)
GNCTD with Mr. Abhishek Khari
and Ms. Disha Chaudhary, Advocates
for R-10.
Inspector Yogendra Kr., P.S.
Govindpuri.

63
+ CONT.CAS(C) 1261/2023

MAMTA Petitioner
Through: Mr. Vivek Kumar Tandon and Ms.
Perna Tandon, Advocates.
versus

GULSHAN GAWRI & ORS. Respondents
Through: Mr. Ramesh Singh, Sr. Advocate
with Mr. Sanjay Katyal, Ms. Kritika
Gupta and Mr. Nihal Singh,
Advocates for R-1 to 9.
Mr. Amit Kumar and Mr. Prang
Newmai, Advs. for Insurance
Company.
Ms. Mehak Nakra, ASC (Civil)
GNCTD with Mr. Abhishek Khari
and Ms. Disha Chaudhary, Advocates
for R-10.
Inspector Yogendra Kr., P.S.
Govindpuri.



64

+ CONT.CAS(C) 1262/2023

NASIMA BEGUM

..... Petitioner

Through: Mr. Vivek Kumar Tandon and Ms.
Perna Tandon, Advocates.

versus

GULSHAN GAWRI & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Advocate
with Mr. Sanjay Katyal, Ms. Kritika
Gupta and Mr. Nihal Singh,
Advocates for R-1 to 9.
Ms. Mehak Nakra, ASC (Civil)
GNCTD with Mr. Abhishek Khari
and Ms. Disha Chaudhary, Advocates
with SI Ravi Beniwal for R-10.
Inspector Yogendra Kr., P.S.
Govindpuri.

65

+ CONT.CAS(C) 1350/2023

PURNIMA HALDHAR

..... Petitioner

Through: Mr. Vivek Kumar Tandon and Ms.
Perna Tandon, Advocates.

versus

GULSHAN GAWRI & ORS.

..... Respondents

Through: Mr. Ramesh Singh, Sr. Advocate
with Mr. Sanjay Katyal, Ms. Kritika
Gupta and Mr. Nihal Singh,
Advocates for R-1 to 9.
Ms. Mehak Nakra, ASC (Civil)
GNCTD with Mr. Abhishek Khari
and Ms. Disha Chaudhary, Advocates
for R-10.



Inspector Yogendra Kr., P.S.
Govindpuri.

66

+

W.P.(C) 2352/2023 & CM APPL. 8998/2023

MANGAL KARAN

..... Petitioner

Through: Ms. Shahrukh Alam and Mr.
Shantanu
Advocates

versus

DELHI DEVELOPMENT AUTHORITY & ANR. Respondents

Through: Mr. Sanjay Katyal, Standing Counsel
with Ms. Chand Chopra, Mr. Nihal
Singh and Mr. Gautam Yadav, Advs.
for R-1.

Ms. Richa Dhawan, Advocate for
DUSIB with Ms. Shreeya Manjari,
Advocate (M:9999890553)

Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Chand Chopra,
Ms. Neha Bhupathiraju and Mr. Nihal
Singh Advocates for DDA

67

+

W.P.(C) 2785/2023 & CM APPL. 10752/2023

ARUN DAS

..... Petitioner

Through: Mr. Sujoy Chatterjee, Mr
Priyadarshie Banerjee and Ms
Shabana Khatun, Advs.

versus

DELHI DEVELOPEMNT AUTHORITY & ANR. Respondents

Through: Mr. Ramesh Singh, Sr. Adv. with
Mr. Sanjay Katyal, Standing Counsel



with Ms. Chand Chopra, Mr. Nihal Singh and Mr. Gautam Yadav, Advs. for R-1.

Ms. Aakriti Garg, Advocate for Mr. Parvinder Chauhan for respondent/DUSIB.

Ms. Devika Mohan with Ms. Kritika Gupta, Advocates for respondent/DDA.

(M): 9560044698

68

+ W.P.(C) 3350/2023 & CM APPL. 12989/2023

SMT. SEEMA DAS

..... Petitioner

Through: Mr. Saurabh Kansal & Mr. Raghav Vij, Advocates.

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents

Through: Mr. Ramesh Singh, Sr. Adv. with Mr. Sanjay Katyal, Standing Counsel with Ms. Chand Chopra, Mr. Nihal Singh and Mr. Gautam Yadav, Advs. for R-1.

Mr. Rishikant Singh, Mr. Dinesh Kumar, Mr. Prakhar Raj Thakur, Advocates for R-2/DUSIB

69

+ W.P.(C) 6225/2023

ASHISH PATRA AND ORS.

..... Petitioners

Through: Mr. Vivek Kumar Tandon, Ms. Prerna Tandon and Mr. Darshnik Narang, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Sr. Adv. with Mr. Sanjay Katyal, Standing Counsel



with Ms. Chand Chopra, Mr. Nihal Singh and Mr. Gautam Yadav, Advs.
Mr. Rishikant Singh, Mr. Dinesh Kumar, Mr. Prakhar Raj Thakur,
Advocates for R-2/DUSIB

70

+ W.P.(C) 6291/2023

KASHMIR LAL

..... Petitioner

Through: Mr. V.K. Tandon, Ms. Perna Tandon
& Ms. Mamta Tandon, Advs.

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Sr. Adv. with Mr.
Sanjay Katyal, Standing Counsel with
Ms. Chand Chopra, Mr. Nihal Singh
and Mr. Gautam Yadav, Advs.
Mr. Rishikant Singh, Mr. Dinesh
Kumar, Mr. Prakhar Raj Thakur,
Advocates for R-2/DUSIB

71

+ W.P.(C) 6303/2023 & CM APPL. 40405/2023

RANDHIR KUMAR KAUSHAL

..... Petitioner

Through: Mr. V.K. Tandon, Ms. Perna Tandon
& Ms. Mamta Tandon, Advs.

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Sr. Adv. with Mr.
Sanjay Katyal, Standing Counsel with
Ms. Chand Chopra, Mr. Nihal Singh
and Mr. Gautam Yadav, Advs.
Mr. Rishikant Singh, Mr. Dinesh
Kumar, Mr. Prakhar Raj Thakur,
Advocates for R-2/DUSIB



72

+ W.P.(C) 7893/2023

ARUN KUMAR YADAV & ORS. Petitioners

Through: Mr. V.K. Tandon, Ms. Prerna Tandon
& Ms. Mamta Tandon, Advs

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Sr. Adv. with Mr.
Sanjay Katyal, Standing Counsel with
Ms. Chand Chopra, Mr. Nihal Singh
and Mr. Gautam Yadav, Advs.
Mr. Rishikant Singh, Mr. Dinesh
Kumar, Mr. Prakhar Raj Thakur,
Advocates DUSIB
Mr. Saurabh Kansal, Nodal Advocate

73

+ W.P.(C) 7976/2023 & CM APPL. 30660/2023

SACHIN KUMAR Petitioner

Through: Ms. Aditi Gupta, Adv.

versus

DELHI DEVELOPMENT AUTHORITY Respondent

Through: Mr. Ramesh Singh, Sr. Adv. with Mr.
Sanjay Katyal, Standing Counsel with
Ms. Chand Chopra, Mr. Nihal Singh
and Mr. Gautam Yadav, Advs.
Mr. Rishikant Singh, Mr. Dinesh
Kumar, Mr. Prakhar Raj Thakur,
Advocates DUSIB
Mr. Saurabh Kansal, Nodal Advocate

74

+ W.P.(C) 8126/2023 & CM APPL. 31245/2023



SATISH KUMAR

..... Petitioner

Through: Ms. Aditi Gupta, Adv. DHCLSC

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Ramesh Singh, Sr. Adv. with Mr. Sanjay Katyal, Standing Counsel with Ms. Chand Chopra, Mr. Nihal Singh and Mr. Gautam Yadav, Advs.
Mr. Rishikant Singh, Mr. Dinesh Kumar, Mr. Prakhar Raj Thakur, Advocates DUSIB
Mr. Saurabh Kansal, Nodal Advocate

75

+ W.P.(C) 8433/2023

KUNDAN KUMAR SHAH & ORS.

..... Petitioners

Through: Ms Vandana and Mohd. Irfan,
Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ANR.

..... Respondents

Through: Ms. Mehak Nakra, ASC (Civil) GNCTD with Mr. Abhishek Khari and Ms. Disha Chaudhary, Advocates for GNCTD
Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Mr. Rishikant Singh, Mr. Dinesh Kumar, Mr. Prakhar Raj Thakur, Advocates DUSIB



76

+ W.P.(C) 8544/2023, CM APPL. 32512/2023 & CM APPL. 48774/2023

BRIJESH KUMAR AND OTHERS

..... Petitioners

Through: Mr. Kaoliang Pou Kamei and Mr. Paul Kumar Kalai, Advs.
Ms. Kawalpreet Kaur, Advocate with Mr. Umesh Kumar, Advocate.

versus

DELHI DEVELOPMENT AUTHORITY AND ORS.

..... Respondents

Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Mr. Rishikant Singh, Mr. Dinesh Kumar, Mr. Prakhar Raj Thakur, Advocates DUSIB
Mr. Rishikesh Kumar (ASC, GNCTD) with Ms. Sheenu Priya, Mr. Atik Gill, Mr. Sudhir Kumar Shukla, Mr. Sudhir and Mr. Sumit Choudhary, Advocates for GNCTD.
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77

+ W.P.(C) 8545/2023 & CM APPL. 32514-32515/2023

SANJAY KUMAR AND ORS.

..... Petitioners

Through: Mr. Kaoliang Pou Kamei and Mr. Paul Kumar Kalai, Advs.
Ms. Kawalpreet Kaur, Advocate with Mr. Umesh Kumar, Advocate.



versus

DELHI DEVEVELOPMENT AUTHORITY AND
ORS.

..... Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASC,GNCTD)
with Ms. Sheenu Priya,
Mr Atik Gill, Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD
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78

+ W.P.(C) 8546/2023 & CM APPL. 32516/2023

MOHIT KUMAR AND ORS.

..... Petitioners

Through: Mr. Kaoliang Pou Kamei and Mr.
Paul Kumar Kalai, Advs.
Ms. Kawalpreet Kaur, Advocate with
Mr. Umesh Kumar, Advocate.

versus

DELHI DEVEVELOPMENT AUTHORITY
AND ORS.

..... Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA



Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya,
Mr Atik Gill, Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD
Mr. Rishikesh Kumar (ASC,GNCTD)
with Ms. Sheenu Priya,
Mr Atik Gill, Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD
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79

+ W.P.(C) 8566/2023

SHRI NIRNAJAN KANDAR

..... Petitioner

Through: Mr. Sameer Aggarwal, Mr. Nishant
Kumar, Ms. Nisha Rawat, Mr.
Rajveer Pandey, Mr. Harshit
Hassanwalia and Akash Vats, Advs.

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit



Choudhary, Advocates for GNCTD
Mr. Karn Bhardwaj, ASC-GNCTD
with Mr. Shubham Singh, Mr. Rajat
Gaba, Advocates for R-3&4

80

+ W.P.(C) 8843/2023 & CM APPL. 33425/2023

BABITA

..... Petitioner

Through: Mr Aayush Agarwala, Mr Siddham
Nahata and Mr Auritro Mukherjee,
Advs.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD

81

+ W.P.(C) 9014/2023 & CM APPL. 34313/2023

SHEELA

..... Petitioner

Through: Mr. Shakeel Ahmed Saifi, Mr. Sami
Ahamad and Mr.M.A. Hussain, Advs.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent



Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD) with Ms. Sheenu Priya, Mr Atik Gill, Mr. Sudhir Kumar Shukla, Mr. Sudhir and Mr. Sumit Choudhary, Advocates for GNCTD

82

+ W.P.(C) 9023/2023

RAJESH

..... Petitioner

Through: Mr.V.K.Tandon, Ms.Pruna Tandon and Mr. Darshnik Narang, Advocates
versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD) with Ms. Sheenu Priya, Mr Atik Gill, Mr. Sudhir Kumar Shukla, Mr. Sudhir and Mr. Sumit Choudhary, Advocates for GNCTD

83

+ W.P.(C) 9038/2023



RAHUL Petitioner

Through: Mr.V.K.Tandon, Ms.Pruna Tandon
and Mr.Darshnik Narang, Advocates

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD

84

+ W.P.(C) 9043/2023 & CM APPL. 34398/2023

MOHD DANISH Petitioner

Through: Mr. Kaoliang Pou Kamei and Mr.
Paul Kumar Kalai, Advs.
Ms.Kawalpreet Kaur, Advocate with
Mr. Umesh Kumar, Advocate.

versus

DDA AND OTHERS Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.



Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD
Mr. Gaganmeet Singh Sachdeva, Mr.
Abhay Pratap Singh, Mr. Akshay
Singh and Mr. Ashish Singh,
Advocates

85

+ W.P.(C) 9077/2023 & CM APPL. 34559/2023

TULSI BISWAS

..... Petitioner

Through: Mr. Kaoliang Pou Kamei and Mr.
Paul Kumar Kalai, Advs.
Ms. Kawalpreet Kaur, Advocate with
Mr. Umesh Kumar, Advocate.

versus

DDA AND OTHER

..... Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD
Mr. Sanjay Katyal, Standing counsel
with Mr. Gaganmeet Singh Sachdeva,
Advocate for respondent/DDA.
Mr. Gaganmeet Singh Sachdeva, Mr.



Abhay Pratap Singh, Mr. Akshay
Singh and Mr. Ashish Singh,
Advocates

86

+ W.P.(C) 9870/2023 & CM APPL. 37957/2023

GANGA DEVI

..... Petitioner

Through: Mr. Kaoliang Pou Kamei and Mr.
Paul Kumar Kalai, Advs.
Mr. Aayush Agarwala, Mr Siddham
Nahata and Mr. Auritro Mukherjee,
Adv.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD
Mr. Gaganmeet Singh Sachdeva, Mr.
Abhay Pratap Singh, Mr. Akshay
Singh and Mr. Ashish Singh,
Advocates

87

+ W.P.(C) 9873/2023 & CM APPL. 37963/2023



JASWANT

..... Petitioner

Through: Mr Aayush Agarwala, Mr Siddham Nahata and Mr Auritro Mukherjee, Advs.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD) with Ms. Sheenu Priya, Mr Atik Gill, Mr. Sudhir Kumar Shukla, Mr. Sudhir and Mr. Sumit Choudhary, Advocates for GNCTD
Mr. Gaganmeet Singh Sachdeva, Mr. Abhay Pratap Singh, Mr. Akshay Singh and Mr. Ashish Singh, Advocates

88

+ W.P.(C) 9887/2023 & CM APPL. 38056/2023

POORAN WASI

..... Petitioner

Through: Mr Aayush Agarwala, Mr Siddham Nahata and Mr Auritro Mukherjee, Advs.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for



DDA

Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD
Mr. Gaganmeet Singh Sachdeva, Mr.
Abhay Pratap Singh, Mr. Akshay
Singh and Mr. Ashish Singh,
Advocates

89

+ W.P.(C) 10428/2023 & CM APPL. 40354/2023

SMT ASHA RANI

..... Petitioner

Through: Mr. Saurabh Kansal, Adv. with Mr.
Divyam Aggarwal, Mr. Ashish K.
Gupta, Advs.

versus

DELHI DEVELOPMENT AUTHORITY & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Chand Chopra,
Ms. Neha Bhupathiraju and Mr. Nihal
Singh Advocates for DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Raghwendra Tiwari, SPC for
UOI with Ms. Priya Mishra, Mr. Rishi
Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASC GNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar
Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD



90

+ W.P.(C) 11015/2023

MITHLESH

..... Petitioner

Through: Mr. Kawalpreet Kaur, Mr. Umesh Kumar & Mr. Sumayya Khatoun, Advs.

versus

DDA AND OTHERS

..... Respondents

Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD) with Ms. Sheenu Priya, Mr Atik Gill, Mr. Sudhir Kumar Shukla, Mr. Sudhir and Mr. Sumit Choudhary, Advocates for GNCTD
Mr. Mohd. Irsad, ASC, GNCTD with Ms. Nasreen and Mr. Kunal Raj, Advocates for respondent no. 3.
(M): 9999679903

91

+ W.P.(C) 11370/2023 & CM APPL. 44247/2023

DARKSHA

..... Petitioner

Through: Mr Aayush Agarwala, Mr Siddham Nahata and Mr Auritro Mukherjee, Advs.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent



Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD) with Ms. Sheenu Priya, Mr Atik Gill, Mr. Sudhir Kumar Shukla, Mr. Sudhir and Mr. Sumit Choudhary, Advocates for GNCTD

92

+ W.P.(C) 11431/2023

PANCHAMI BIJOLI

..... Petitioner

Through: Mr. Gobind Malhotra, Mr. Lovish Sharma, Mr. Rehan Saifi, Mr. Gurpreet Singh, Mr. Rakshit Pandey and Mr. Kartik Khanna, Advs (M): 9910553758

versus

DELHI DEVELOPMENT AUTHORITY AND ORS..... Respondents

Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD) with Ms. Sheenu Priya, Mr Atik Gill, Mr. Sudhir Kumar Shukla, Mr. Sudhir and Mr. Sumit Choudhary, Advocates for GNCTD



Ms. Mehak Nakra, ASC-GNCTD
(M:9871144582)

93
+ W.P.(C) 15906/2023 & CM APPL. 64005/2023
KANAN BISWAS Petitioner
Through: Mr. Savyasachi Rawat, Advocate
(M:9811016352)
versus
GOVERNMENT OF NCT OF DELHI & ANR. Respondents
Through: Mr Ramesh Singh Senior Advocate,
with Mr. Sanjay Katyal, Standing
Counsel with Ms Kritika Gupta and
Mr. Nihal Singh Advocates for DDA.

94
+ W.P.(C) 169/2024
ANWAR KHAN Petitioner
Through: Mr. Aayush Agarwal, Mr. Siddham,
Ms. Bhumika Sharma and Mr. Auritro
Mukherji, Advocates.
Email. Aayush@pba.net.in
versus

DELHI DEVELOPMENT AUTHORITY Respondent
Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Ms. Shobhana Takiar, SC for DDA.
Mr. Saurabh Kansal, Nodal Officer.
Mr. Rishi Kant Singh, Adv. for R-2.
Mr. Rishikesh Kumar (ASCGNCTD)
with Ms. Sheenu Priya, Mr Atik Gill,
Mr. Sudhir Kumar



Shukla, Mr. Sudhir and Mr. Sumit
Choudhary, Advocates for GNCTD

95

+ W.P.(C) 357/2024

BIDHAN BISWAS

..... Petitioner

Through: Mr. Aayush Agarwala and Ms.
Bhumika Sharma, Advs.
M: 9999105064
E mail: aayush@pba.net.in

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Sanjay Katyal, Standing Counsel,
DDA with Mr. Nihal Singh, Adv.
M: 8920345880
Email: sanjayklaw@yahoo.com
Mr. Ramesh Singh, Sr. Advocate with
Ms. Chand Chopra and Ms.Neha
Bhupathiraju, Advocate for DDA

96

+ W.P.(C) 361/2024 & CM APPL. 1634/2024

SULAKHA PASWAN

..... Petitioner

Through: Ms. Anupradha Singh, Advocate.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

97

+ W.P.(C) 1484/2024

JITENDRA NATH DAS (SENIOR CITIZEN)

..... Petitioner



Through: Mr. Ishan Sanghi, Ms. Sagrika Wadhwa and Ms. Poorvashi Kalra, Advocate.

versus

DELHI DEVELOPMENT AUTHORITY (DDA) Respondent

Through: Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA

98

+ W.P.(C) 1854/2024

MAHENDER KUMAR Petitioner

Through: Mr. Arkaneil Bhaumik, Advocate

versus

UNION OF INDIA THROUGH MINISTRY OF HOUSING AND URBAN AFFAIRS & ORS. Respondents

Through: Mr. Anupam Srivastava, ASC-GNCTD, Mr. Deepak Jain, Advocate for R-2 (M:9871471678) Ms. Aakriti Garg, Advocate for Mr. Parvinder Chauhan, Advocate for DUSIB Mr. Raj Kumar, Mr. Vinod Tiwari, Advocates for UOI (M:7042632204)

103

+ W.P.(C) 6290/2023

SANJEEV BHADRA & ANR. Petitioners

Through: Mr. Vivek Kumar Tandon, Ms. Perna Tandon and Mr. Darshnik Narang, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents



Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA
Mr. Gaganmeet Singh Sachdeva, Mr.
Abhay Pratap Singh, Mr. Akshay
Singh and Mr. Ashish Singh,
Advocates

104

+ W.P.(C) 6312/2023

GOVINDA AND ORS. Petitioners

Through: Mr. V.K. Tandon, Ms. Prerna Tandon
& Ms. Mamta Tandon, Advs

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

105

+ W.P.(C) 6360/2023 & CM APPL. 24976/2023, CM APPL.
30196/2023, CM APPL. 30700/2023, CM APPL. 48723/2023, CM
APPL. 50537/2023

KAMLESH KUMAR AND ORS. Petitioners

Through: Mr. Siddhartha Shankar Ray,
Advocate (M:9650580863)

versus

GOVT OF NCT OF DELHI AND ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta



and Mr. Nihal Singh Advocates for
DDA

106

+ W.P.(C) 7832/2023

MANJOOR ALI

..... Petitioner

Through: Mr. V.K. Tandon, Ms. Prerna Tandon
& Ms. Mamta Tandon, Advs

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Chand Chopra,
Ms. Neha Bhupathiraju and Mr. Nihal
Singh Advocates for DDA

107

+ W.P.(C) 8070/2023 & CM APPL. 31124/2023

JANMENJAY SAMANTA & ANR.

..... Petitioners

Through: Mr. Roshan Roy, Adv.

versus

GOVERNMENT OF NCT DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Chand Chopra,
Ms. Neha Bhupathiraju and Mr. Nihal
Singh Advocates for DDA

108

+ W.P.(C) 8419/2023 & CM APPL. 32087/2023, CM APPL.
50527/2023

IQBAL AHMED SIDDIQUI AND ORS.

..... Petitioners

Through: Mr. Siddhartha Shankar Ray,
Advocate (M:9650580863)

versus



GOVT OF NCT OF DELHI AND ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

109

+ W.P.(C) 8484/2023 & CM APPL. 32321-32322/2023, CM APPL.
50544/2023

RAJ VERMA AND ORS. Petitioners

Through: Mr. Siddhartha Shankar Ray,
Advocate (M:9650580863)

versus

GNCTD, DUSIB & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

110

+ W.P.(C) 8524/2023 & CM APPL. 32450/2023

PINTU PRAJAPATI & ORS. Petitioners

Through: Ms. Vandana and Mohd. Irfan,
Advocates

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

111

+ W.P.(C) 8569/2023 & CM APPL. 32574/2023



BAIJNATH Petitioner
Through: Mr. Sharad Chandra Jha, Mr. Girish
Kumar, Advocates (M:9555326391)
versus

GOVERNMENT OF NCT, DELHI THROUGH ITS CHIEF
SECRETARY & ORS. Respondents
Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

112
+ W.P.(C) 8992/2023 & CM APPL. 34090-34091/2023, CM APPL.
50536/2023

MADAN KUMAR AND ORS. Petitioners
Through: Mr. Siddhartha Shankar Ray,
Advocate (M:9650580863)
versus

GOVT. OF NCT OF DELHI & ANR. Respondents
Through: Mr. Gaganmeet Singh Sachdeva, Mr.
Abhay Pratap Singh, Mr. Akshay
Singh and Mr. Ashish Singh,
Advocates

113
+ W.P.(C) 9040/2023

MUKESH KUMAR Petitioner
Through: Mr.V.K.Tandon, Ms.Pruna Tandon
and Mr.Darshnik Narang, Advocates
versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents
Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta



and Mr. Nihal Singh Advocates for
DDA

114

+ W.P.(C) 11951/2023 & CM APPL. 46815/2023, CM APPL.
50526/2023

AJAY KUMAR & ORS. Petitioners
Through: Mr. Siddhartha Shankar Ray,
Advocate (M:9650580863)
versus

DUSIB & ANR. Respondents
Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

115

+ W.P.(C) 12348/2023 & CM APPL. 48641-48643/2023

RAM DEV RAI & ANR. Petitioners
Through: Mr. Musheer Zaidi, Advocate
(M:9643767947)
versus

DELHI URBAN SHELTER IMPROVEMENT BOARD
& ANR. Respondents
Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

116

+ W.P.(C) 12981/2023 & CM APPL. 51208/2023

PREMA BALA Petitioner
Through: Mr Aayush Agarwala, Mr Siddham
Nahata and Mr Auritro Mukherjee,



Advvs.

versus

DELHI DEVELOPMENT AUTHORITY Respondent

Through: Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

132

+ W.P.(C) 2243/2024 & CM APPL. 9292/2024

SAPNA BARUA Petitioner

Through: Mr. Raghvendra Mohan Bajaj with
Mr. Kumar Karan and Mr. Shivansu
Dwivedi, Advocates.
(M): 9810048083

Email: off.rmb@gmail.com

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents

Through: Ms. Aakriti Garg, Advocate for Mr.
Parvinder Chauhan, Advocate
Mr. Ramesh Singh, Senior Advocate
with Mr. Sanjay Katyal, Standing
Counsel, DDA, Ms. Kritika Gupta
and Mr. Nihal Singh Advocates for
DDA

133

+ W.P.(C) 2277/2024 & CM APPL. 9501-9502/2024

AJAY KUMAR Petitioner

Through: Mr. Umesh Kumar & Ms. Kawal
Preet Kaur, Advvs.
M: 9315980565
Email: umesh@hrlm.org

versus

DELHI DEVELOPMENT AUTHORITY



AND OTHERS

..... Respondents

Through: Ms. Aakriti Garg, Advocate for Mr. Parvinder Chauhan, Advocate
Mr. Sanjay Katyal, SC-DDA with Mr. Nihal Singh, Advocate
(M:8920345880)
Mr. Ramesh Singh, Senior Advocate with Mr. Sanjay Katyal, Standing Counsel, DDA, Ms. Kritika Gupta and Mr. Nihal Singh Advocates for DDA

**CORAM:
HON'BLE MS. JUSTICE MINI PUSHKARNA**

ORDER
19.02.2024

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1. At the outset, it is pointed out that *W.P.(C) 6290/2023* is not a part of the batch of matters with respect to the category of matters, where petitioners have not been found in the initial survey list.
2. It is further pointed out that the last order dated 31st January, 2024 wrongly recorded *W.P.(C) 63601/2023*, as the correct number is *W.P.(C) 6360/2023*. It is accordingly noted.
3. Ms. Bhumika Sharma, learned Counsel submits that *W.P.(C) 12981/2023* is also not part of the aforesaid category of cases. Learned counsel for Delhi Development Authority (“DDA”) may check up the said position.
4. Arguments have been started in the aforesaid category of cases in terms of the order dated 31st January, 2024.
5. To continue arguments in *W.P.(C) 6312/2023* by Mr. Vivek Kumar Tandon, list on 26th February, 2024 at 2:30 PM. Interim order to continue.



6. This Court makes it clear that other matters listed in aforesaid category shall also be heard, however, priority in hearing shall be given to *W.P.(C) 12348/2023* and *W.P.(C) 2277/2024*.

MINI PUSHKARNA, J

FEBRUARY 19, 2024

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